

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 1697  
TO BE ANSWERED ON 6th AUGUST, 2024**

**PATENTED DRUGS IN THE COUNTRY**

**1697: SHRI IRANNA KADADI.**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the data on total number of patented drugs that are accessible through the new global tender policy, if so, the details thereof;
- (b) the comparative analysis of the expected reduction in drug costs due to this policy;
- (c) the details of countries that are primarily involved in these global tenders, and the details of their specialisation in the respective patented drugs; and
- (d) the details of the criteria for a drug to be included in the global tender list and the manner in which it is allotted to a country?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH  
AND FAMILY WELFARE  
(SMT. ANUPRIYA PATEL)**

- (a) No such “New Global Tender Policy” has been formulated.
- (b) to (d) In view of the reply to (a) above, questions do not arise.

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